

8

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/333/ (IB)/2017
NAME OF THE PETITIONER(S) : BEZALEL INFO TECH PVT LTD
NAME OF THE RESPONDENT(S) : NINESTARS INFORMATION TECHNOLOGIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For the Respondent


(K. R. J.)

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent.
A last and final opportunity is provided to the Respondent for causing appearance
in the matter failing which an appropriate order will be passed. **Put up on**
17.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)